

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**INTERACTIVE SESSION ON – KEY ISSUES RELATING TO CASES UNDER THE PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT, 2005**  
*(through online and other modes of telecommunication)*

**DATE: 7<sup>th</sup> May, 2022**

**SCHEDULE**

<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
<b>I</b>	<b>10.30 a.m. to 10.40 a.m.</b>	Inaugural session & overview of the Programme By: <b>Director, MPSJA</b>
<b>II</b>	<b>10.45 a.m. to 12.00 noon</b>	General Introduction: Object, procedure, application, interim measures & Role of Protection Officers under the Protection of Women from Domestic Violence Act, 2005 By: <b>Shri Tajinder Singh Ajmani, OSD, MPSJA</b>
<b>TEA BREAK (12.00 noon to 12.15 p.m.)</b>		
<b>III</b>	<b>12.15 p.m. to 1.30 p.m.</b>	(i) Interim & final orders that can be passed under the Protection of Women from Domestic Violence Act, 2005 (ii) Enforcement of interim & final orders under the Protection of Women from Domestic Violence Act, 2005 By: <b>Sushri Suman Shrivastva, District &amp; Additional Sessions Judge, Indore</b>
<b>LUNCH BREAK (1.30 pm to 2.00 p.m.)</b>		
<b>IV</b>	<b>2.00 p.m. to 3.15 p.m.</b>	(i) Trial of offences u/s 31 of the Protection of Women from Domestic Violence Act, 2005 (ii) Proceedings under Sections 125 to 128 Cr.P.C. (iii) Legal Aid other related schemes of Government By: <b>Shri Manish Sharma, OSD, MPSJA</b>
<b>V</b>	<b>3.15 p.m. to 3.45 p.m.</b>	Open interactive Session Followed by Valedictory Session

Note: The Time Table is subject to change as per exigencies.

**DIRECTOR**